



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs.  
(Power Section) Civil Secretariat,  
Srinagar

Notification  
Srinagar, the 15th of October, 2018

SRO 466 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Ganderbal till the municipal elections are over.

S.No	Area	Name of Sector Officer
1.	Ganderbal (A)	Mr.Ghulam Mohammad Sheikh, Assistant Engineer R&B Ganderbal.
2.	Ganderbal (B)	
3.	Arampora (A)	Mr. Ghulam Mohammad Dar Naib Tehsildar Safapora.
4.	Duderhama	Mr.Aarif Hussain Bandy, Assistant Engineer R&B Ganderbal.
5.	Wanipora	Mr.Aadil Hussain Shah, Assistant Engineer R&B Ganderbal.
6.	Bamloora	Mr. Akhtar Hussain Assistant Engineer R&B Ganderbal.

By order of the Government of Jammu and Kashmir.

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government,

NO: LD (P) 2008/Ganderbal.

Dated: -15 - 10-2018

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Srinagar.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate Ganderbal. This is with reference to his letter No. 207-ME/DEO/GML/2018/1556-57. Dated 09-10-2018.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L, J & PA (w.7.s.c).

  
(Khursheed Ahmad Bhat)  
Deputy Legal Remembrancer,